GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:2687 ANSWERED ON:23.07.2009 HIGH AIR FARE FOR GULF COUNTRIES Antony Shri Anto

Will the Minister of CIVIL AVIATION be pleased to state:

- (a): whether the Government has taken note of the exorbitant fare taken by airlines from the passengers travelling to the Gulf sector; and
- (b): if so, the steps taken by the Government to maintain parity with other international routes vis-a-vis fares?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION(SHRI PRAFUL PATEL)

(a) to (b): As Government does not regulate fares, it is for the airlines to decide fares as per its commercial judgment and compete with the other airlines operating on a particular route having regard to all relevant factors including the cost of operations, levels of service, reasonable profit if possible and the prevalent tariff. However, Air India Express offers reasonably competitive fares on many routes to the Gulf.